

Statement

Statement showing central sector out-lays for annual plan 1982-83 for the major programmes of the Ministry of Rural Development.

(Rs. in crores)

Sl. No.	Programme	Outlay during 1982-83
1.	Integrated Rural Development Programme	180.50
2.	National Rural Employment Programme	190.00
3.	Drought Prone Area Programme	40.00
4.	Desert Development Programme	8.00

Loan for Development of Small and Medium Towns

559. SHRI K. LAKKAPPA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have recently granted loan for the development of small and medium towns in some of the States,

(b) if so, full details thereof, and

(c) how much amount has been earmarked for the Karnataka State?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARA-IN SINGH): (a) Yes, Sir.

(b) A statement is laid on the Table of the House. [Placed in Library, See No. LT-4220/82].

(c) A sum of Rs. 1.19 crores has been tentatively allocated for release to Karnataka State in 1982-83 subject to the submission of eligible proposals. The State Government is expected to provide an equal amount in the State Budget for release in respect of the approved schemes.

Export of Cow Hides

560. SHRI ATAL BIHARI VAJ-PAYEE:
SHRI SURAJ BHAN:

Will the Minister of AGRICULTURE be pleased to state the number of

cow-hides exported and number of cows smuggled to Pakistan in each of the last three years and in the current year?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): The information is being collected and will be laid on the Table of the House.

Land for Hotel at Windsor Place

561. SHRI ATAL BIHARI VAJ-PAYEE: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the terms and conditions on which the land for hotel at Windsor Place has been leased out by the N.D.M.C. to M/s. Pure Drinks Limited.

(b) the amount of licence fee due to N.D.M.C. upto 31-5-1982.

(c) the licence fee received so far; and

(d) if no licence fee has been received, the reasons for non-receipt of the same?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) N.D.M.C. has reported that the land allotted to them by the Government for hotel purpose was licensed by them to M/s. Pure Drinks